

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 3870
TO BE ANSWERED ON 16.07.2019**

DRUG ABUSE AMONG YOUTH

3870. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of people who have died due to drug overdose in the country;
- (b) the steps being taken by the Government to counter the increasing menace of drug addiction especially among the youth; and
- (c) the details of funds allocated to such projects by the Government?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

(a): National Crime Record Bureau under the Ministry of Home Affairs have informed that a total number of 874 and 750 people have died during 2014 and 2015 respectively due to drug overdose in the country. However, data for the subsequent years is not available with them.

(b): The Ministry of Social Justice and Empowerment implements a "Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse" under which financial assistance is provided to eligible Non-Governmental Organizations (NGOs) for running Integrated Rehabilitation Centres for Addicts (IRCAs) to provide composite/integrated services for the rehabilitation of addicts including youth.

This Ministry also began implementation of a National Action Plan for Drug Demand Reduction (NAPDDR) for 2018-2025. The Plan aims at reduction of adverse consequences of drug abuse through a multi-pronged strategy involving education, de-addiction and rehabilitation of affected individuals and their families. The activities under the NAPDDR, inter-alia, include awareness generation programmes in schools/colleges/Universities, workshops/seminars/interactions with parents, community based peerled intervention programmes for vulnerable adolescents and youth in the community.

(c): During 2019-20, an amount of Rs. 105.00 crore is allocated under 'Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse and Rs. 135.00 crore is allocated under the NAPDDR.
